

HIGH COURT OF JHARKHAND, RANCHI

Office Order No.....154...../Accts.

Dated : ..14-3-14.....

In the interest of administration, the following transfer/posting is made with immediate effect :-

Sl. No.	Name of the Section Officer	Place of posting on Transfer
1.	Sri Phul Kumar Tiwari	Second Appeal (Pending & Disposal)
2.	Sri Dilip Kumar Verma	List & Computer Section
3.	Sri Piyush Kanti Bhattacharya	L.P.A. and Civil Revision (Pending & Disposal)
4.	Sri Jagat Pal Sahu	Writ (Disposal) Section, Writ Issue Section
5.	Sri Damodar Dutta	Supreme Court Appeal, Company Petition and Election Petition
6.	Sri Harindra Prasad Sahu	Crim. M.P., Criminal Receiving
7.	Sri Syed Kalimuddin	Record Room
8.	Sri Surendra Nath Mahto	M.A. and Tax Appeal Section
9.	Sri Ram Pravesh Singh	Criminal Disposal Section and Dispatch Section
10.	Sri Ajay Kumar Singh	Accounts General Section
11.	Sri Ashish Kumar Singh	Crim. Misc. (B.A. and A.B.A. matter)
12.	Sri Amar Nath Bhagat	Criminal Stamp Reporting
13.	Sri Bijay Kumar Mandal	Writ Stamp Reporting, Inspection Cell
14.	Sri Bhavendra Jha	C.P.C. Section
15.	Sri Binod Ranjan	Copying Department
16.	Sri Sandeep Sharan	Writ Pending Section
17.	Sri Neelendu Sharan	Stationery Section
18.	Sri Bikash Kumar Bhakat	Criminal Appeal Section
19.	Sri Rajnish Bhardwaj	Admn. Vigilance Cell
20.	Sri Deepak Kumar No. 1	Admn. (Appointment) Section
21.	Sri Anand Kumar	Admn. (Appointment) Section
22.	Sri Ratnesh Krishna	Crim. Revision and Criminal Writ Section
23.	Sri Ram Achal Choudhary	Accounts (Estab.) Department
24.	Smt. Jayati Sinha	Decree Section, A.O. Filing, Civil Receiving and Civil Dispatch Section
25.	Sri Binay Kumar	First Appeal (Pending & Disposal) Section
26.	Sri Deep Ranjan Kumar	Writ (Pending) Section
27.	Sri Santosh Barha	Accounts (Estab.) Department
28.	Sri Jacob Samuel	Rules & Statistical Section, Legal Cell, Chief Justice Conference Section
29.	Sri Sanjay Kumar No. 1	Ad. (Misc.) Section, R.T.I., Vigilance Cell of Subordinate Court Staff.

Sd/- A.V. Singh

Registrar General

Memo No. 5177-5255/Accts.

Dated : ..14-3-14.....

Copy forwarded to the Registrar (Establishment)/Registrar (Vigilance)/Registrar (Administration)/P.S. to Hon'ble the Chief Justice/C.P.C., E-Committee/All Joint Registrars including J.R.-cum-P.P.S. to Hon'ble the Chief Justice/All Deputy Registrars including Deputy Registrar (Protocol)/ I/C P.A. Section / I/C Court Master Section/ All Assistant Registrars including A.R.-cum-Court Officer /All Section Officers including Section Officers I/C and persons concerned, High Court of Jharkhand, Ranchi for information and needful.


Registrar General